

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/102(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	MADHUSREE DUTTA VS DAITAI ENERGY & INFRA PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearance (via video conferencing/physically)

Mr. Ankit Chaurasia, Adv.] For the Petitioner

Mr. Raju Mukherjee, CS]

Mr. Soubhik Chakraborty, Adv.] For the Respondent No.1

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the Respondent No.1 present.
2. Registry is directed to issue notice to the Registrar of Companies, West Bengal, the Respondent No.2 by way of speed post and by e-mail and place the tracking information on record.
3. Learned Counsel appearing on behalf of the Respondent No.1 seeks time to obtain instruction in this matter.
4. Therefore, list this matter on **26th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**